

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI****ORDER**

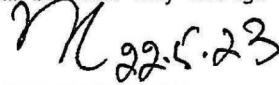
In supersession of earlier orders, the following Committees are hereby re-constituted for Central, District, Tis Hazari Courts, Delhi with immediate effect:-

**COMMITTEES FOR CENTRAL DISTRICT,  
TIS HAZARI COURTS COMPLEX**

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	Committee to examine the complaints of sexual harassment against the women employees	Sh. Umed Singh District Judge, Comm.Court (Central)	Chairperson
		Ms. Ila Rawat, District Judge, Comm.Court (Central)	Member
		Ms. Radhika Arora, Advocate	Mediator Advocate
		Ms. Kamlesh Wadhwa, Sr. PA	Member
		Ms. Rohini, Sr. PA	Member
2	Committee to work out the Modalities in respect of training program of the Judicial Officers (Central) on Juvenile Justice System.	Chief Metropolitan Magistrate (Central)	Chairperson
		Senior Civil Judge (Central)	Member
		Addl. Chief Metropolitan Magistrate-1 (Central)	Member
3	Witness Protection Committee	Principal District & Sessions Judge (HQs)	Chairperson
		Deputy Commissioner of Police, Central District	Member
		The Chief Prosecutor, Tis Hazari Courts, Delhi	Member Secretary
4	Committee for Selection of suitable Candidates for appointment as Court Auctioneers	Ms. Vandana , ADJ (Central)	Chairperson
		Sh. Lovleen, PO-MACT (Central)	Member
		Sh. Ajay Singh Shekhawat, Addl. District Judge (Central)	Member
5	Committee for compliance of Directions in judgment dated 10.09.2014 delivered by Hon'ble Mr. Justice J.R. Midha in CrI. M.C. 4485/2013 titled as Manjeet Singh Vs. State.	Sh. Hem Raj, Addl. Sessions Judge (West)	Chairperson
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
6	Grievance Redressal Committee	Sh. Rakesh Pandit, ADJ (Central)	Chairperson
		Sh. Arun Kumar Garg, ADJ (Central)	Member
		Administrative Civil Judge (Central)	Member
		Ms. Kamlesh Wadhwa, Sr. PA	Member
		General Secretary, DDCEWA	Member
		Sh. Naveen Kumar, Naib Nazir, Nazarat Branch	Member
7	Committee to deal with the matters related to Local Commissioners	Sh. Praveen Singh, ADJ, (Central)	Chairperson
		Senior Civil Judge (Central)	Member
		Senior Civil Judge (West)	Member

8	District Court Vulnerable Witness Deposition Court Rooms Monitoring Committee (VWDCMC)	Principal District & Sessions Judge (HQs)	Chairperson
		Sh. Sanjay Sharma-II Addl. Sessions Judge (Central)	Member
		Sh. Atul Krishna Aggarwal, ASJ (Spl.FTC)-02 (Central)	Member
		Ms. Richa Parihar Addl. Sessions Judge (FTSC) (POCSO) (Central)	Member
9	Sub-Committee for fresh Empanelment of Support Person for Aiding Vulnerable Witnesses (Central).	Sh. Muneesh Garg, ASJ-01 (POCSO) (Central)	Chairperson
		Ms. Neelam Narang, Addl. PP/RCC, In-Charge from DCW	Member
		Addl. DCP-II, North District, Delhi Police	Member
		The Secretary, DLSA, Central District	Member
10	Selection Committee for Selection of Law Researchers for District Judge (Commercial Courts).	Principal District & Sessions Judge (HQs)	Chairperson
		Principal Judge, Family Courts (Central)	Member
		Senior Most District Judge, Comm.Court, Central	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
 (NAROTTAM KAUSHAL)  
 Principal District & Sessions Judge (HQs)  
 Delhi


Dated, Delhi the 22 MAY 2022

1147 / No 40068-40218 F.1(3)/Gaz/23

**Subject:- Re-constitution of Committees.**

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (Hqs), Dwarka, New Delhi.
4. The Officers concerned.
5. Sh. Hem Raj, Additional Sessions Judge, West, Tis Hazari Courts, Delhi.
6. Sh. Pawan Singh Rajawat, Additional District Judge, West, Tis Hazari Courts, Delhi.
7. AO(I)/AO/Branch In-Charge, all the branches (Central) Tis Hazari Courts, Delhi.
8. The PS to the undersigned.
9. The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.
10. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.

  
 Principal District & Sessions Judge (HQs)  
 Delhi